

From:
Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/2018-19/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Ranjeet Kumar, District & Addl. Sessions Judge-cum- Spl. Judge, FTC for offences against Women, Bokaro,
2. Sri Ghulam Haidar, District & Addl. Sessions Judge-cum- Spl. Judge, FTC for offences against Women, Bokaro (Bermo at Tenughat),
3. Sri Rama Kant Mishra, District & Addl. Sessions Judge, Chaibasa,
4. Sri Sujit Kumar Singh, District & Addl. Sessions Judge, Chatra,
5. Sri Shatrunjay Kumar Singh, District & Addl. Sessions Judge, Daltonganj,
6. Sri Mahendra Prasad, District & Addl. Sessions Judge, Deoghar,
7. Sri Rizwan Ahmed, District & Addl. Sessions Judge, Dhanbad,
8. Sri Pawan Kumar, District & Addl. Sessions Judge, Dumka,
9. Sri Shambhu Lal Shaw, District & Addl. Sessions Judge, Garhwa,
10. Sri Kumar Dinesh, District & Addl. Sessions Judge, Giridih,
11. Sri Sanjay Pratap, District & Addl. Sessions Judge, Godda,
12. Sri Lolarak Dubey, District & Addl. Sessions Judge, Gumla,
13. Sri Surendra Sharma, District & Addl. Sessions Judge-cum- Spl. Judge, FTC for Rape Cases, Hazaribagh,
14. Sri Kamal Kumar Srivastava, District & Addl. Sessions Judge, Jamtara,
15. Sri Anuj Kumar, District & Addl. Sessions Judge, Jamshedpur,
16. Sri Sanjay Kumar Singh No. 2, District & Addl. Sessions Judge, Koderma,
17. Sri Rajesh Kumar no. 1, District & Addl. Sessions Judge, Khunti,
18. Sri Anil Kumar Pandey, District & Addl. Sessions Judge, Latehar,
19. Sri Gopal Pandey, District & Addl. Sessions Judge, Lohardaga,
20. Sri Ramesh Kumar Srivastava, District & Addl. Sessions Judge, Pakur,
21. Ms. Babita Prasad, District & Addl. Sessions Judge, Ramgarh,
22. Sri Shree Prakash Dubey, Addl. Judicial Commissioner, Ranchi,
23. Sri Kamlesh Kumar Shukla, District & Addl. Sessions Judge, Sahebganj,
24. Sri Rajiv Ranjan, District & Addl. Sessions Judge, Sahebganj (Rajmahal),
25. Sri Dhananjay Kumar, District & Addl. Sessions Judge, Seraikela,
26. Sri Niraj Kumar Srivastav, District & Addl. Sessions Judge, Simdega,

Sub: - Nomination for attending the Interdisciplinary Conference (C-1) scheduled to be held on on 19th & 20th of May, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the Interdisciplinary Conference (C-1) on **Crime against women** on **19th and 20th May** at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 19.05.2018 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

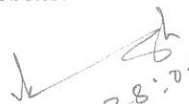
I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 18th May till the evening of 20th May, 2018.

Yours faithfully,
Sd/- J.P. Singh
Registrar (Administration)

Memo No. 1985 /Apptt.

Dated, Ranchi, the 28/04/18

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 1053/JAJ dated 17.04.2018 / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


28.04.2018

Registrar (Administration)